

(17)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/159/2017  
NAME OF THE PETITIONER(S) : P P GEORGE KUTTY  
NAME OF THE RESPONDENT(S) : SOUTH INDIAN BANK LTD  
UNDER SECTION : 59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

S. Marjula Devi, ADR  
For KSR & CO company  
Secretaries UP, UBC

For Respondent

*[Signature]*  
*[Signature]*

P.P. 2151 JOSE  
PCS

PCS for Petitioner

**ORDER**

Representative for the Applicant present. Counsel for the Respondent also present.  
Counsel for the Respondent is directed to file reply within two weeks. Matter is posted  
for arguments. Put up on 14.12.2017 at 10.30 A.M.

ghk

*[Signature]*  
MEMBER (JUDICIAL)